

Industrial Licences, Import Licences and Export Licences, a copy of which is available in the Parliament Library. The information regarding export assistance is not maintained firmwise.

(b) The purpose of issue of licences under Replenishment and Assistance Scheme was to enable the exporters to sell their products in foreign markets at competitive rates to boost up India's exports.

(c) No such case has come to the notice of the Government.

(d) Does not arise.

Import Licences

9839. SHRI KASHI NATH PANDEY : Will the Minister of COMMERCE be pleased to state :

(a) the total value of the import licences, export entitlement and total amount of export assistance given to (i) Jay Engineering Works Ltd., (ii) Britania Biscuits Ltd., (iii) Larsen and Tøbyro Ltd., Bombay (iv) Bombay Gas Company (v) Union Carbide Ltd., (vi) Phillips India Ltd., (vii) Johnson and Johnson India Ltd., (viii) Martin and Harris Ltd., Calcutta during the last six years ;

(b) the purpose of issuing these licences export entitlement and giving assistance to them ;

(c) whether Government have verified that have not been misused ;

(d) if so, the outcome thereof ; and

(e) the action taken against the companies for breach or regulations if any ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Details of import licences issued to the firms are published in the weekly Bulletin of Industrial Licences, Import Licences and Export Licences, a copy of which is available in the Parliament Library. The information regarding export assistance is not maintained firm-wise.

(b) The purpose of issue of import licences under the replenishment scheme is to enable the industries to import raw material, components etc. not available locally ; cash assistance is given in order to enable the exporters to sell their pro-

ducts in foreign markets at competitive rates.

(c) No such case has come to the notice of the Government.

(d) and (e). Do not arise.

Survey of Khamgaon—Jalna Rail Link

9840. SHRI A. S. KASTURÉ : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a survey for Khamgaon-Jalna link railway was undertaken sometime back ; and

(b) if so, when the actual work of construction of this link railway is likely to be taken in hand ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Engineering and Traffic surveys for a B. G. line for Khamgaon to Chikli were undertaken in 1912-13 and 1933-34 respectively. The extension of the line beyond Chikli to Jalna has not been investigated.

(b) In the present difficult ways and means position, it is not possible to consider construction of this line. The proposals were found to be unremunerative.

देहरादून एक्सप्रेस

9841. श्री मीठालाल मीना : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी रेलवे की देहरादून एक्सप्रेस के प्रथम श्रेणी के डिब्बों में कन्डक्टर नहीं होते जबकि इस डिब्बे में काफी सीटें होती हैं ;

(ख) यदि हां, तो क्या यह सच है कि अन्य गाड़ियों में पहले दर्जे की कम सीटें होते हुए भी कन्डक्टर होता है ;

(ग) यदि हां, तो उक्त गाड़ी के पहले दर्जे में कब तक कन्डक्टर की व्यवस्था कर दी जायेगी ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?